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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : CP/47/2017  
NAME OF THE PETITIONER(S) : S. K. Ganesan  
NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 Ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr. K. S. Ramachander  
Dr. D. Jayaraman  
Counsel for petitioner  
D. S. Ram

2. Sandeep Kumar  
For P. B. Vishnu

Respondent

ORDER

PCS appeared for the petitioner. Representing counsel for the respondent present and stated that the matter is pending before the NCLAT in relation to the orders passed by this Bench. Both the parties prayed for time for making submissions. At their request time is enlarged. Put up on 17.01.2018.

- sel -

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

- sel -

(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)